

## Annexure – 6

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD.; Date of commencement of CIRP: 21.10.2022; List of creditors as on: 09.03.2026

## List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Sukhvir Singh		10.01.2023	₹ 8,00,000.00	₹ 5,28,990.00		No	0.00	-	-	-	₹ 2,71,010.00	Interest Portion not admitted
2		Ankur Kumar		10.01.2023	₹ 5,62,649.00	₹ 3,89,014.00		No	0.00	-	-	-	₹ 1,73,635.00	Interest Portion not admitted
3		Qamer Siddiqui		12.01.2023	₹ 5,80,724.00	₹ 2,884.00		No	0.00	₹ 3,21,840.00	-	-	₹ 2,56,000.00	Salary dues matter is sub-judice hence parked in contingent and excess leave encashment and notice period which is not acceptable are not admitted
4		Ashutosh Kumar Singhla		19.01.2023	₹ 1,31,71,824.00	₹ 21,20,706.00		No	0.00	-	-	-	₹ 1,10,51,118.00	Excess leave encashment claimed, salary after Corona period claimed (work not done) and gratuity claimed are not admitted
5		Sukhmani Lamba		20.01.2023	₹ 2,76,065.00	₹ 2,02,989.00		No	0.00	-	-	-	₹ 73,076.00	
6		Ravinder Singh Saini		24.01.2023	₹ 5,64,219.00	₹ 4,50,529.00		No	0.00	-	-	-	₹ 1,13,690.00	
7		Rashi Patra		27.02.2023	₹ 16,55,325.00	₹ 16,55,325.00		No	0.00	-	-	-	₹ -	
8		Varsha Maniyar		06.03.2023	₹ 5,87,061.00	₹ 3,11,930.00		No	0.00	-	-	-	₹ 2,75,131.00	
9		Subhash Chandra Maurya		22.04.2023	₹ 5,55,071.00	₹ -		No	0.00	-	-	555071.00	-	
10		Sumit Arora		12.09.2023	₹ 10,92,394.00	₹ -		No	0.00	-	-	1092394.00	-	
11		Sombir Verma		21.09.2023	₹ 7,12,787.00	₹ -		No	0.00	-	-	712787.00	-	
12		Jogender singh		25.10.2023	₹ 5,63,833.00	₹ -		No	0.00	-	-	563833.00	-	
13		Asit Kumar Mallick		20.07.2023	₹ 5,66,294.00	₹ 3,59,055.00		No	0.00	-	-	207239.00	-	As per Court order
14		Vijender Singh		15.01.2026	₹ 3,56,089.00	₹ 3,56,089.00		No	0.00	-	-	-	-	As per Court order
<b>Total</b>					<b>₹ 2,20,44,335.00</b>	<b>₹ 63,77,511.00</b>	<b>₹ -</b>	<b>₹ -</b>	<b>₹ -</b>	<b>₹ 3,21,840.00</b>	<b>₹ -</b>	<b>₹ 31,31,324.00</b>	<b>₹ 1,22,13,660.00</b>	

\*The claims are admitted on provisional basis.